

CC No. 56/2019
CBI Vs. Rajesh Kumar

31.07.2020

Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.

None for accused.

Matter was taken up through video conferencing hosted by Sh. Suneet Singh Negi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Matter is at the stage of final arguments.

However, Ld. Counsel for the accused has sent a request through email for adjournment, as under:

“Today a case titled as CBI VS Rajesh Kumar is listed for final argument. It is requested that the case may kindly be adjourned to another date as the accused has instructed me only to argue the case once court starts functioning normally It is requested accordingly.”

As per the request received from the Ld. Counsel that the accused has instructed him to argue the case once the normal functioning of the Courts resumes, the reason of the client (accused) to refuse is not clear.

Let a fresh notice be issued to the Ld. Counsel for the accused as well as to the accused (through email ID or WhatsApp), through holding IO, with direction to appear on the VC for a briefing session on the next date.

List on 17.08.2020 at 02.30 PM.

A copy of this order be annexed with notice/summons. A copy of this order be sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/31.07.2020

Closure Report No. 432/2019
CBI Vs. Sanjeev Kumar

31.07.2020

Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.

Matter was taken up through video conferencing hosted by Sh. Suneet Singh Negi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Matter needs further consideration.

List on 18.08.2020 at 02.30 PM for consideration/orders.

A copy of this order be sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/31.07.2020